

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 214 OF 2016**

**Dated : 23<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Everest Power Pvt. Ltd. .... Appellant(s)  
Vs.  
Punjab State Electricity Regulatory Commission .... Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : Mr. Tarun Johri  
Mr. Ankur Gupta  
Ms. Shikha Singh

Counsel for the Respondent(s) : Mr. Sakesh Kumar  
Ms. Gitanjali Sharma for R-1  
  
Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan for R-2  
  
Ms. Raveena Dhamija for R-3

**ORDER**

List the matter on **06.11.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

pr/mkj